

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-23753923

To

Date: 23.6.2023

Shri Mansoor Ali Shoket,
Advocate for TPDDL,
B-12, 2nd Floor, Sector 13,
RK Puram, New Delhi-110066.

Subject: Request for time extension in Petition No. 37/RP/2022 -reg.

Ref: Your request letter dated: 12.6.2023;

Sir,

With reference to your request letter dated 12.6.2023 on the above subject, I am directed to inform that your request for extension of time in filing reply has been granted and the same is extended till **7.7.2023**, after serving copy to the Petitioner.

2. The Petitioner is also permitted to file its rejoinder, if any, by **14.7.2023**. The parties shall complete their submissions within the due dates mentioned and no further extension of time shall be granted.
3. The matter shall be listed for hearing on **28.7.2023**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Parties